

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

**I.A.No. 16/2007 in
Petition No. 94/2005**

In the matter of

Grant of licence for inter-State trading in electricity to Essar Electric Power Development Corporation Limited, Mumbai.

And in the matter of

Essar Electric Power Development Corporation Ltd. **.....Applicant**

ORDER

Initially the applicant was granted licence for inter-State trading in electricity as category `C` trader, that is, for trading of electricity up to 500 MUs in a year. On the applicant's request its status was upgraded to category `F`.

2. The interlocutory application has been made by the applicant for downgrading its licence to its original category, namely category `C`.

3. We have considered the prayer made on behalf of the applicant. We direct that the applicant is restored to its original category `C` electricity trader.

4. With this order, I.A.No. 16/2007 stands disposed of.

Sd-/

(R. KRISHNAMOORTHY)
MEMBER
New Delhi, Dated the 16th May, 2007

sd-/

(BHANU BHUSHAN)
MEMBER